

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
Tis Hazari Courts, Delhi

ORDER

Consequent upon recommendations given by the "Committee regarding Non-Functional Pay Scale Rs. 5400/-" in the meeting held on 06.02.2025 and in view of the deliberations already made by the said Committee in the earlier meeting held on 01.11.2019 pursuant to the order dated 06.09.2010 passed by the Hon'ble Madras High Court in WP (C) No. 13225 of 2010, titled as "M. Subramaniam Vs. Union of India & Ors." & upheld by the Hon'ble Supreme Court of India vide order dated 10.10.2017 passed in Civil Appeal No. 8883 of 2011 titled as "Union of India & Ors. Vs. M. Subramaniam", and in terms of order dated 27.05.2016 passed by the Hon'ble High Court of Delhi in WP (C) No. 10508/2015 titled as "Sudhir Kumar & Ors. Vs. High Court of Delhi & Ors.", the following Senior Judicial Assistant in Grade Pay of Rs. 4800/- (pre revised) and Judicial Assistants who were placed in the Grade Pay of Rs. 4800/- (pre-revised) on account of grant of financial up-gradations under MACP Scheme and have completed the requisite 4 years of service in the said Grade Pay, are hereby granted Non-Functional Pay Scale of Rs. 15600-39100/- (PB-3) with Grade Pay of Rs. 5400/- (pre revised) & Pay Level 10 (revised as per 7th CPC) with effect from the dates as mentioned against their names:

LIST - A				
S. No.	Emp. Code	Official's Name	Father's / Husband's Name	Date of grant of NFS
1	18128412	Sanjay Pal Singh	Joginder Singh	22.10.2011
2	56776201	Manjeet Kaur Pandey	D/o Jagdish Singh W/o Atul Pandey	01.01.2024
3	13104 / 95617865	Arun Yadav	Naresh Yadav	01.01.2024
4	31093792	Anuj Kumar Amal (VRS w.e.f. 03.04.2024)	Lakshmi Prasad Yadav	01.01.2024
5	12124 / 77463618	Rajesh Kumar	Rajendra Prasad	01.07.2024
6	34250087	Atul Dev	Shyam Dev Mandal	04.10.2024
7	28575118	Raj Kumar	Rajender Kumar	01.07.2024

LIST - B				
S. No.	Emp. Code	Official's Name	Father's / Husband's Name	Date of grant of NFS
1	63966318	Khumba Ram Meena	Bheri Lal Meena	01.01.2022
2	28503707	Sunder Sharma	Jag Ram Sharma	02.01.2022
3	58565299	Sunil Kumar	C Subharamanyam	18.02.2022
4	37501863	Ashok Kumar Upadhyay	N R Upadhyay	18.02.2022
5	13080 / 45989413	Chand Singh	Gugan Singh	18.02.2022
6	44778165	Lalit Kumar	Tej Prakash	18.02.2022
7	13082 / 14812923	Devinder Kumar	Darshan Kumar	18.02.2022
8	12247760	Sunil Sharma	Dull Chand Sharma	18.02.2022
9	30507907	Jal Narain Sharma	Shri Ram Sharma	22.02.2022
10	13086 / 66416302	Jasvinder Sidhu	Laxman Dass Sidhu	17.02.2022
11	14581808	Ram Singh	Prabhu Dayal	09.05.2022
12	12601 / 23069358	Suresh Chand	Tota Ram	09.05.2022
13	12603 / 77700259	Rajesh Kumar Saini	Mahender Pratap Singh	12.05.2022

S. No.	Emp. Code	Official's Name	Father's / Husband's Name	Date of grant of NFS
14	56380790	Mohan Singh	Dev Singh	23.04.2022
15	55425575	Ashwani Kumar	Som Pal Singh	13.06.2022
16	79294242	Trilochan Kumar Dhyani	Govind Ram Dhyani	13.06.2022
17	12611 / 20418445	Satish Kumar	Suraj Bhan	13.06.2022
18	88422223	Pancham Singh	Chinta Singh	13.06.2022
19	12613 / 26619294	Pradeep Kumar	Partap Singh	13.06.2022
20	12616 / 72348388	Jagmohan Singh Bajaj	Jagjeet Singh Bajaj	13.06.2022
21	12617 / 54402108	Kuldeep Singh	Biru Ram	13.06.2022
22	12618 / 57764263	Raj Kumar Sonkar	Laxmi Narain Sonkar	13.06.2022
23	13564 / 69789668	Daleep Singh	Jawahar Lal Singh	22.08.2022
24	67626810	Raj Kumar (Expired on 11.06.2024)	Kesar Dass	22.08.2022
25	32053047	Bhushan Kumar	Hari Bhopal	22.08.2022
26	13573 / 80830429	Dinesh Kumar	Samadhan	22.08.2022
27	24444049	Dharmendra Kumar	Suraj Bhan	22.08.2022
28	10091023	Sandeep Kumar	Rattan Singh	22.08.2022
29	13002 / 65552378	Poonam	Anil Kumar	22.08.2022
30	81730487	Mukesh Kumar	Dharam Pal Singh	22.08.2022
31	89294960	Pitamber	Prem Lal	22.08.2022
32	13007 / 42458891	Balraj	Desh Raj	22.08.2022
33	89938529	Anil Kumar	Malkhan Singh	22.08.2022
34	13010 / 87965695	Pawan Gautam	Naresh Kumar	22.08.2022
35	13013 / 75820647	Rajendra Kumar	Radhey Shyam	22.08.2022
36	13014 / 94837450	Mukesh Kumar	Arjun Singh	22.08.2022
37	78211622	Vimla	Jagat Ram	22.08.2022
38	92900021	Khashti Manral	Girish Manral	22.08.2022
39	20272645	Deepu	Ajit Ram	22.08.2022
40	15458279	Rajesh Arora	Girdhari Lal Arora	22.08.2022
41	13027 / 65393576	Lalit Prasad	Govind Ballabh	22.08.2022
42	67109760	Surender Kumar (VRS w.e.f. 15.02.2024)	Zile Singh	22.08.2022
43	13021 / 84567985	Ravi Kumar	Rajinder Parshad	22.08.2022
44	10311071	Bhim Singh Rawat	Roop Singh Rawat	22.08.2022

S. No.	Emp. Code	Official's Name	Father's / Husband's Name	Date of grant of NFS
45	13024 / 46791029	Sanjay Kumar	Jai Pal Singh	22.08.2022
46	13025 / 85034228	Narender Kumar Gupta	Hazari Lal Gupta	22.08.2022
47	43065859	Ravinder Kumar	Prithi Singh	22.08.2022
48	20791175	Ram Singh Rana (VRS w.e.f. 20.10.2023)	Prem Singh Rana	22.08.2022
49	97282503	Pratap Singh	Kunwar Singh	22.08.2022
50	80930207	Naresh Kumar	Tara Chand	22.08.2022
51	87284188	Debasis Nandi	Subal Nandi	22.08.2022
52	20460137	Shiv Singh	Harl Chand Singh	22.08.2022
53	90472155	Amarjeet Singh	Om Prakash	22.08.2022
54	26507564	Vishram Singh	Jagdish Singh	22.08.2022
55	13044 / 67037464	Vinod Kumar	Hukum Chand	22.08.2022
56	30750218	Madhu Sudan	Lekh Raj	22.08.2022
57	65909724	Pritima Singh	Satpal Singh	22.08.2022
58	40517884	Uttam Singh Negi	Anoop Singh Negi	22.08.2022
59	37121612	Dinesh Chand Sharma	R D Sharma	22.08.2022
60	13904 / 48174325	Kallash Chand Joshi	Ganesh Dutt Joshi	22.08.2022
61	90058140	Shankar Shambhu	Rattan Lal	22.08.2022
62	26491969	Dev Ram	Diwan Ram	22.08.2022
63	12962532	Naveen Kumar	Balbir Singh	22.08.2022
64	13911 / 58622757	Balwant Singh Negi	Bhupal Singh Negi	22.08.2022
65	93299139	Suresh Kumar	Jagdish Prasad	22.08.2022
66	27650930	Balraj	Munshi Ram	22.08.2022
67	60216740	Parveen Kumar	Shiv Raj Bhatt	22.08.2022
68	90286256	Praveen Kumar	Munni Ram	22.08.2022
69	96765567	Ashok Kumar	Kishori Lal	22.08.2022
70	57829650	Lolas Baxla	Juel Baxla	22.08.2022
71	95147304	Mahipal Singh	Kishan Singh	22.08.2022
72	13645 / 17758595	Dharmvir Singh	Teja Singh	22.08.2022
73	51380289	R Shashi Kumar	V Raju	22.08.2022
74	13648 / 13172495	Vinay Kumar	Ishwar Chand	22.08.2022
75	42445019	Narain Singh	Harak Singh	22.08.2022
76	22212038	Vikram Dutt Vashist	Bhoo Dutt	22.08.2022
77	56336426	Ashwani Kumar	Makhauli Ram	22.08.2022
78	21519320	Ramesh Kumar	Jagan Nath	22.08.2022
79	14073760	Khem Raj Chamoli	G R Chamoli	22.08.2022
80	73444183	Madan Singh	Nandan Singh	22.08.2022

S. No.	Emp. Code	Official's Name	Father's / Husband's Name	Date of grant of NFS
81	13660 / 19634923	Anil Kumar (VRS w.e.f. 24.07.2024)	Nanhey Lal	22.08.2022
82	13922 / 16280467	Navin Bhardwaj	O P Bhardwaj	22.08.2022
83	43830085	Manwar Singh Rawat	Anand Singh Rawat	22.08.2022
84	13926 / 75667772	Ravi Kumar	Shakti Chand	22.08.2022
85	13928 / 34485489	Deepak Kumar	Bhagrath Singh	22.08.2022
86	88871391	Sukhl Ram	Har Nam	22.08.2022
87	27454094	Shiv Om Verma	Tara Chand Verma	01.01.2023
88	37713940	Satish Kumar	Ramesh Kumar	01.01.2024

NOTE: All the concerned officials/beneficiaries are directed to access this order through LAYERS/official website (as individual hard copies of this order are not being circulated) and they may exercise their 'Option Form' in the concerned Accounts Branch of their respective district for the purpose of pay fixation within one month from the issuance of this order.

(Signature)

(SANJAY GARG-I)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 14148-14328 /NFS/S&P(JA/SJA)/Admn.II(Hqs.)/THC/2024

Dated, Delhi the 7 MAR 2025

Copy forwarded for information & necessary action to:

1. Worth Registrar General, Hon'ble High Court of Delhi, New Delhi, with the request to bring the same to the notice of concerned officials of this establishment posted in diverted capacity/deputation in the Delhi High Court;
2. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi;
3. Ld. Principal Judge (Hqs.), Family Courts, Dwarka, New Delhi with the request to bring the same to the notice of the officials of this Establishment posted in diverted capacity/deputation in the Family Court;
4. Ld. Chairperson / Members, 'Committee regarding Non-Functional Pay Scale of Rs. 5400/-', Delhi/New Delhi;
5. The Member Secretary, DSLSA, RACC, New Delhi with the request to bring the same to the notice of the officials of this Establishment posted in diverted capacity/deputation in the DSLSA;
6. PS to the Ld. Principal District & Sessions Judge (HQs), Delhi;
7. PS to the undersigned;
8. All the DDOs/Sr.AOs/AOs/AAOs, Accounts Branches, Delhi/New Delhi;
9. The Pay & Accounts Officers, Delhi/New Delhi (through Accounts Branches concerned);
10. The Dealing Officials (Service Book), Accounts Branches of all the District Courts, Delhi/New Delhi;
11. The Dealing Officials (Pension Cell), Accounts Branches of all the District Courts, Delhi/New Delhi;
12. The Pay Bill Clerks, Accounts Branches of all the District Courts, Delhi/New Delhi;
13. The Dealing Officials, Personal File Seat, Admn. II (Hqs.), THC, Delhi;
14. Dealing Official, Website Committee, THC, Delhi for uploading on official website of this office under the tab 'Employees' Corner';
15. Dealing Official, LAYERS Seat, THC, Delhi for uploading on LAYERS;

(Signature)

(SUNIL KUMAR SHARMA)
District Judge / DHJS
Officer In-charge, Admn. Branch-II (HQs)
Tis Hazari Courts, Delhi